GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3059 ANSWERED ON:15.03.2011 CASES OF HARASSMENT Ajmal Shri Badruddin;Purkayastha Shri Kabindra

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there are reports that residents of West Bengal are suffering harassment in various parts of the country and are being labeled as a Doubtful-voters and illegal migrants;

(b) if so, the details thereof and the reaction of the Union Government thereto;

(c) whether any advisory in this regard has been issued to the concerned States to exercise restrain in such matters; and

(d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Certain instances have been reported from some parts of the country alleging that Indian nationals have been picked up on the pretext of being Bangladeshi nationals.

(c) & (d): Detailed procedure for detection and deportation of illegal Bangladeshi immigrants has been set out and circulated to State Governments/ Union Territory Administrations in November, 2009. The State Governments/UT Administrations have been advised on 5th August, 2010 to issue necessary instructions to the police authorities to ensure that no innocent person belonging to any community is unnecessarily harassed and to strictly follow the instructions issued by the Government in November 2009. Further instructions on the procedure were issued on 22.2.2011.